

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 961/2017

DINESH PRATAP SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-11-2017 This appeal was called on for hearing today.

For Appellant(s) Mr.G.Subramaniam,Adv.
 Ms. Liz Mathew, AOR

For Respondent(s) Mr.Nishant Bishnoi,Adv.
 Mr. Saurabh Ajay Gupta, AOR

 Mr.Adarsh Upadhyay,Adv.
 Ms.Mayuri Shukla,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder to the concerned Court for remitting the
original records.

List the matter again on 05.01.2018.

SANJAY PARIHAR
Registrar

SB